### Government of Punjab Department of Industries and Commerce (Policy Implementation Unit)

#### Corrigendum

## No. PIU/IBDP-2017/Amendments/2021/8833

Dated: 06-07-202)

The Governor of Punjab is pleased to make following amendments in 'Industrial & Business Development Policy-2017' notified vide No. CC/Addl.dir/Industrial & Business Development/2017/1369 dated 17/10/2017 and further amended on 07-08-2018 and 31-07-2019 and Detailed Schemes & Operational Guidelines, 2018 notified on 07.08.2018: -

 The entry at Sr. No. 2 of the table in clause 10.10.3 of Industrial and Business Development Policy, 2017 is substituted as under: -

Nature of incentive	Extent of incentive
Additional support to units under SPECS scheme, MEITY	<ul> <li>50% top up of Capex support approved and provided by MEITY, Gol to units under SPECS scheme of Gol. The support shall be provided to first 10 ESDM units limited to maximum INR 10 Cr. per unit.</li> <li>The benefit shall be available to the unit making Minimum Investment prescribed under SPECS scheme by MEITY from time to time.</li> </ul>

 The clause 18.1 of Chapter – 18 of Detailed Schemes & Operational Guidelines, 2017 is substituted as under: -

The Scheme for Promotion of manufacturing of Electronic Components and Semiconductors (SPECS) hereinafter called 'Scheme' to encourage investments in the Electronics System Design and Manufacturing sector by the government of India. The state government would provide necessary support in addition to the above incentives provided by government of India.

 The clause 18.2 of Chapter – 18 of Detailed Schemes & Operational Guidelines, 2017 is substituted as under: -

Project approved under the Scheme for Promotion of manufacturing of Electronic Components and Semiconductors (SPECS) for Electronics and design manufacturing sector in Government of India.

- The clause 18.3 of Chapter 18 of Detailed Schemes & Operational Guidelines, 2017 is substituted as under: -
  - 50% top up of Capex support approved and provided by MEITY, GoI to units under SPECS scheme of GoI. The support shall be provided to first 10 ESDM units limited to maximum INR 10 Cr. per unit.
  - The benefit shall be available to the unit making Minimum Investment prescribed under SPECS scheme by MEITY from time to time.
- In clause 18.4 of Chapter 18 of Detailed Schemes & Operational Guidelines, 2017, the word 'MSIPS' appearing after the word 'form' is replaced with the word 'SPECS'.

Dated: 06/07/2021

Alok Shekhar, IAS Principal Secretary to Govt of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Amendments/2021/8834-35 Dated: 06-07-202) A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab.
- (ii) The Chief Secretary, Punjab.

17/2021

Special Secretary to Government of Punjab Pepartment of Industries and Commerce

# Endst. No. PIU/IBDP-2017/Amendments/2021/8836

Dated: 06-07-2021

A copy of the above is forwarded to the following for information please.

- All the Special Chief Secretaries/ Additional Chief Secretaries /Financial Commissioners (i) /Principal Secretaries/ Administrative Secretaries, Punjab.
- (ii) Chief Executive Officer, Punjab Bureau of Investment Promotion.
- (iiii) The Director of Industries & Commerce, Punjab.
- (iv) All Deputy Commissioners in the State of Punjab.
- (v)Joint Director (Incentive).
- All General Managers, District Industries Centre in the State of Punjab. (vi)
- NIC, Punjab for updating the aforesaid amendment on the Invest Punjab Business First (vii) Portal.

Special Secretary to Government of Punjab Department of Industries and Commerce

Dated: 06-07-2021

Dated: 66-07-2021

## Endst. No. PIU/IBDP-2017/Amendments/2021/ 88 37

A copy of the above is forwarded to the Principal Secretary to Government of Punjab, Department of General Coordination (Cabinet Affairs Branch) with reference to their letter no. 1/106/2021-1Cabinet/3529 for information please.

Special Secretary to Government of Punjab

# Endst. No. PIU/IBDP-2017/Amendments/2021/ 8838

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette. The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries &

(i) Commerce, Punjab.

617/2021

a Special Secretary to Government of Punjab Department of Industries and Commerce